

17/6/92
Order/Judgement despatched
to App... respondent(s)
on 27.92

R.P.No 163/92

O.A.No. 436/92

Date:
19-10-1992

[Signature]
17/7/92

Judgement dtd: 17.6.92
was served on applicant
dt: N.I.

[Signature]
17/10/92

M.P.No. 807/92 for
correcting clerical
mistake, fixed on
12-10-92,

D.P.W.
28/9

Mr.V.S. Masurkar for Review

Petitioner(Original respondent)

Mr.D.V.Gangal Review respondent
(Original applicant)

Let notice be issued to the
original applicant under RP

A.D.

Adjourned to 21-12-1992

[Signature]
(M.Y.PRIOLKAR) (S.K.DHAON)
M(A) VC

R.P. 163/92 for
order by ~~circumstances~~
circulation

[Signature]
15/10

Original order in O.A. 427/92.

Notice is issued +
opponent on 23/10/92

[Signature]

OA Nos. 427, 428, 429, 430, 431, 432, 433, 434, 435,
436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446,
447, 747, 750, 751, 777, 775, 776, 813 and 762 of 1992.

Tribunal's order

Dated : 21.12.92

Mr.V.S. Masurkar for the Review
Petitioners (Original Respondents) and
Mr.D.V. Gangal for the Review Respondents
(Original Applicants).

All these Review Petitions are to be
heard by the same Bench which had heard the
Original Applications, namely, Hon'ble V.C. and
Administrative Member Mr.Priolkar. It may be
placed before the same Bench on 4.1.1993.

A copy of this order be kept in all
the above mentioned cases.

Sd/-
(V.D. Deshmukh)
Member (J)

Sd/-
(M.Y. Priolkar)
Member (A).

Recd reply to R.P 163/92
from applicant on 17/12/1992

[Signature]
18/12/1992